

(28)

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P NO. 175/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> May, 2017, 10.30 A.M**

Name of the Company		SREERAMPUR ISPAT PVT LTD -VS- BARJORA STEEL & RE-ROLLING MILLS PVT LTD		
Under Section		9(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Pawan Kumar

TIBREWALA

DIRECTOR

Sreerampur

ISPAT

Pvt  
Ltd.

P12

29.5

**ORDER**

Shri Pawan Kumar Tibrewala, Director of Sreerampur Ispat Pvt.  
Ltd. is present in court.

List the matter on 05/07/2017.

(S. Vijayaraghavan)  
Member (T)

(Vijai Pratap Singh)  
Member (J)